NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 193/07/HDB/2017
NAME OF THE COMPANY	Mahendra Investment Advisors Private Limited
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	Mahendra Investment Advisors Private Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr	· P-V. Annaruadla Amba	Countel	9848028289	N. C.
			,	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
witish Boundari for P. VIKram	Coursel	9949901616	W.

Heard Dr. P.V. Amarnadha Prasad, learned counsel for the petitioner and Mr. Nitish Bandary on behalf of Mr. P. Vikram, learned counsel for the respondent.

Post the case on 11.12.2017.

Member (Technical)

Member (Judicial)

Srikanth